

(c): Financial position is already given in reply to part (a) and (b) of this question. Educational progress is indicated below:-

- (i) 50 Ashram Schools and 170 Prematric Hostels are being run in the area of Baiga Development Authority benefiting the Baiga children also.
- (ii) 8 Ashram schools have been opened exclusively for Baiga children.
- (iii) Since the literacy percentage is below 5% among the Baigas in the area of 10 T.D. Blocks, the State scholarship is given at the higher rate to the Baiga students to attend higher classes. The increased rates of scholarships are as below:-

<i>Class</i>	<i>Male</i>	<i>Female</i>
6 to 8	40.00	40.00 per month
9 to 10	50.00	50.00 per month

- (iv) In order to encourage female education among Baigas, cash prize of Rs.250/- is also given to every Baiga girl student, who passes V board examination.

(d): Since the area of operation of Baiga Development Authority covers 1216 villages in Mandla, Balaghat, Rajnandgaon, shahdol and Bilaspur districts, the office of Baiga Development Authority is kept in Dindori in Mandla District (Approximately 100 K.M. from Baiga Chak keeping in view of entire Baiga predominant area). Baiga Chak in Mandla district has only 52 villages.

#### **Allotment of Land**

6323. SHRI RAM SARAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the normal procedure for the allotment of Union Government land on lease to co-operative societies in Uttar Pradesh;

(b) whether there is any anomaly in it; and

(c) if so, the steps taken to remove it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Information in this regard is being collected from the various Ministries of the Government of India and the State Government and will be laid on the Table of the Sabha.

[English]

#### **Alleged grabbing of Land in Delhi**

6324. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some people are on the land grabbing spree in Ramesh Nagar, West Delhi;

(b) if so, the details thereof; and

(c) the details of the land that has been grabbed elsewhere in Delhi, by whom and steps taken to recover the land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### **Plots in South Delhi**

6325. SHRI KARIYA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state: